

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 580/90

Date of Order: 22-1-1992.

Between:

R. Venkat Rao

and

1. Union Ministry of Railways,  
rep. by Chairman, Railway Board, New Delhi.
2. General Manager, South Eastern Railway,  
Garden Reach, Calcutta.
3. Divisional Railway Manager, Chakradharpur Division,  
South Eastern Railway.
4. Director of Accounts (Postal)  
Designated as FA & CAO (Pension) S.C.Rly,  
Secunderabad.

Applicant.

..

Respondents.

..

For the Applicant: Mr. R.V.Kameswaran, Advocate (not present)

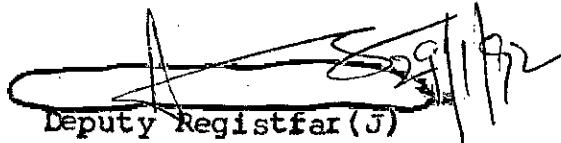
For the Respondents: Mr. N.R.Devraj, SC for Rlys.

CORAM:

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

The Tribunal made the following Order:-

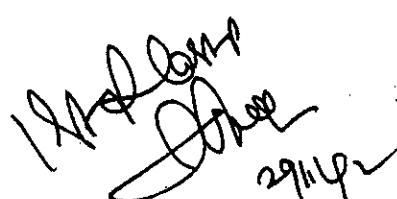
Applicant is absent. Advocate for the applicant Mr. R.V.Kameswaran, is not present. ~~Today~~ also there ~~is~~ <sup>was</sup> no representation on behalf of the applicant. It is quite evident that the applicant is not evincing any interest in prosecution of this O.A. In view of this position the O.A. is dismissed for default with no order as to costs. Mr.N.R.Devraj, SC for Rlys, for the Respondents since present.

  
Deputy Registrar (J)

To

1. The Chairman, Union Ministry of Railway, Rly, Board, New Delhi.
2. The General Manager, South Eastern Railways, Garden Reach, Calcutta.
3. The Divisional Railway Manager, Chakradharpur Division, S.E.Rly.
4. The Director of Accounts (Postal) Designated as FA & CAO (Pension) S.C.Railway, Secunderabad.
5. One copy to Mr. R.V.Kameswaran, Advocate, Unity House, III Floor, Hyd.  
(by post)
6. One copy to Mr.N.R.Devraj, SC for Rlys, CAT.Hyd.Bench.
7. One spare copy.

pvm

  
29/1/92

TYPED BY

SHECHECKED BY

COMPAERED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:  
M(JUDL)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

DATED: 22-1-1992

ORDER/JUDGMENT:

Central Administrative Tribunal  
DESPATCH

R.A/C.A/ M.A.Nc.

30192/902

HYDERABAD BENCH.

O.A.Nc. 580/90

T.A.No.

(W.P.No.)

Admitted and interim directions  
issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default.

M.A. Ordered/ Rejected

No order as to costs.

pvm.

29/11/92  
29/11/92